

**HIGH COURT OF GUJARAT  
AT AHMEDABAD**

**CIRCULAR No. 4/RG-C**

**FUNCTIONING OF DISTRICT & TALUKA COURTS OF DISTRICT  
JUDICIARY OF GUJARAT W.E.F. 03/02/2022 TILL FURTHER ORDERS**

In view of the fact that large number of Covid-19 cases were reported in all districts, the High Court vide *Circular No.3/RG/C dated 22<sup>nd</sup> January, 2022* issued Standard Operative Procedure (SOP) for functioning of the Courts of the District Judiciary, wherein it was resolved to commence limited physical functioning of the Courts as per the list at Annexure-I, attached with SOP dated 22.01.2022.

Considering the statistics of active positive cases of Covid-19 as on **31.01.2022** in the State of Gujarat, Hon'ble the Chief Justice, in consultation with the Standard Operating Procedure (S.O.P.) Committee has been pleased to pass the following directions with respect to functioning of District Judiciary of Gujarat to be effective from **03.02.2022**, till further orders.

1. All the Trial Courts of District Judiciary listed in **Annexure-A** (where the active Covid cases are less than 100) shall function physically as per the Standard Operating Procedure specified in the earlier *Circular No.3/RG/C dated 22<sup>nd</sup> January, 2022*.
2. All Courts other than those listed in the Annexure-A, shall continue to function by virtual mode as per earlier Circulars *dated 07.01.2022 & 2/RG-C dated 09.01.2022* of the High Court of Gujarat.

BY THE ORDER OF THE HON'BLE CHIEF JUSTICE

  
1/c REGISTRAR GENERAL  
HIGH COURT OF GUJARAT

Date: 02.02.2022

**List of Courts to Resume Work in Physical Mode from  
03.02.2022 as per the S.O.P dated 22.01.2022**

<b>Sr.No.</b>	<b>District</b>	<b>Taluka</b>
1	Ahmedabad	Bavla
2	Ahmedabad	Detroj-Rampura
3	Ahmedabad	Dhandhuka
4	Ahmedabad	Dholera
5	Ahmedabad	Dholka
6	Ahmedabad	Mandal
7	Ahmedabad	Viramgam
8	Amreli	Babra
9	Amreli	Bagasara
10	Amreli	Dhari
11	Amreli	Jafrabad
12	Amreli	Khambha
13	Amreli	Vadiya
14	Amreli	Lathi
15	Amreli	Lilia
16	Amreli	Rajula
17	Amreli	Savar Kundla
18	Anand	Anklav
19	Anand	Borsad
20	Anand	Khambhat
21	Anand	Sojitra
22	Anand	Tarapur
23	Anand	Umreth
24	Arvalli	Bayad
25	Arvalli	Bhiloda
26	Arvalli	Dhansura
27	Arvalli	Malpur
28	Arvalli	Meghraj
29	Arvalli	Modasa HQ
30	Banaskantha	Amirgadh
31	Banaskantha	Bhabhar
32	Banaskantha	Danta
33	Banaskantha	Dantiwada
34	Banaskantha	Deodar
35	Banaskantha	Dhanera
36	Banaskantha	Sihori
37	Banaskantha	Lakhani
38	Banaskantha	Sui gam
39	Banaskantha	Vadgam
40	Banaskantha	Vav
41	Bharuch	Amod
42	Bharuch	Hansot
43	Bharuch	Jambusar
44	Bharuch	Jhagadia
45	Bharuch	Netrang
46	Bharuch	Vagra
47	Bharuch	Valia
48	Bhavnagar	Gariadhar
49	Bhavnagar	Ghogha
50	Bhavnagar	Jesar
51	Bhavnagar	Mahuva
52	Bhavnagar	Palitana
53	Bhavnagar	Sihor
54	Bhavnagar	Talaja
55	Bhavnagar	Umralla

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03.02.2022 as per the S.O.P dated 22.01.2022**

<b>Sr.No.</b>	<b>District</b>	<b>Taluka</b>
56	Bhavnagar	Vallabhipur
57	Botad	Barwala
58	Botad	Botad
59	Botad	Gadhada
60	Botad	Ranpur
61	Chhota Udepur	Bodeli
62	Chhota Udepur	ChhotaUdepur
63	Chhota Udepur	Jetpur Pavi
64	Chhota Udepur	Kavant
65	Chhota Udepur	Nasvadi
66	Chhota Udepur	Sankheda
67	Dahod	Dahod
68	Dahod	Devgahd baria
69	Dahod	Dhanpur
70	Dahod	Fatepura
71	Dahod	Garbada
72	Dahod	Jhalod
73	Dahod	Limkheda
74	Dahod	Sanjeli
75	Devbhumi Dwarka	Bhanvad
76	Devbhumi Dwarka	Kalyanpur
77	Devbhumi Dwarka	Khambhalia HQ
78	Devbhumi Dwarka	Okhamandal
79	Devbhumi Dwarka	Dwarka
80	Gir Somnath	Gir Gadhda
81	Gir Somnath	Kodinar
82	Gir Somnath	Sutrapada
83	Gir Somnath	Talala
84	Gir Somnath	Una
85	Jamnagar	Dhrol
86	Jamnagar	Jamjodhpur
87	Jamnagar	Jodiya
88	Jamnagar	Kalavad
89	Junagadh	Bhesan
90	Junagadh	Keshod
91	Junagadh	Malia Hatina
92	Junagadh	Manavadar
93	Junagadh	Mangrol (J)
94	Junagadh	Mendarda
95	Junagadh	Vanthali
96	Junagadh	Visavadar
97	Kachchh	Naliya
98	Kachchh	Bhachau
99	Kachchh	Lakhpat
100	Kachchh	Mandvi
101	Kachchh	Nakhatrana
102	Kachchh	Rapar
103	Kachchh	Khavda Link Court from HQ
104	Kheda	Galteshwar at Sevalia
105	Kheda	Kapadvanj
106	Kheda	Kathlal
107	Kheda	Kheda

**List of Courts to Resume Work in Physical Mode from  
03.02.2022 as per the S.O.P dated 22.01.2022**

<b>Sr.No.</b>	<b>District</b>	<b>Taluka</b>
108	Kheda	Mahudha
109	Kheda	Matar
110	Kheda	Mehmedabad
111	Kheda	Thasra
112	Kheda	Dakor
113	Kheda	Vaso
114	Mahesana	Kheralu
115	Mahesana	Satlasana
116	Mahisagar	Balasinor
117	Mahisagar	Kadana
118	Mahisagar	Khanpur
119	Mahisagar	Lunawada HQ
120	Mahisagar	Santrampur
121	Mahisagar	Virpur
122	Morbi	Halvad
123	Morbi	Maliya
124	Morbi	Tankara
125	Morbi	Wankaner
126	Narmada	Dediapada
127	Narmada	Garudeshwar
128	Narmada	Rajpipla HQ
129	Narmada	Sagbara
130	Narmada	Tilakwada
131	Navsari	Gandevi
132	Navsari	Khergam
133	Navsari	Ahwa
134	Navsari	Subir
135	Navsari	Waghai
136	Panchmahal	Ghoghamba
137	Panchmahal	Jambughoda
138	Panchmahal	Kalol
139	Panchmahal	Morwa Hadaf
140	Panchmahal	Shehera
141	Patan	Sami
142	Patan	Santalpur at Varahi
143	Patan	Sidhpur
144	Porbandar	Kutiyana
145	Porbandar	Ranavav
146	Rajkot	Kotda Sangani
147	Rajkot	Paddhari
148	Rajkot	Vinchhiya
149	Sabarkantha	Khedbrahma
150	Sabarkantha	Poshina
151	Sabarkantha	Prantij
152	Sabarkantha	Talod
153	Sabarkantha	Vadali
154	Sabarkantha	Vijaynagar
155	Surat	Umarpada
156	Surendranagar	Chotila
157	Surendranagar	Chuda
158	Surendranagar	Lakhtar
159	Surendranagar	Limbdia

**List of Courts to Resume Work in Physical Mode from  
03.02.2022 as per the S.O.P dated 22.01.2022**

<b>Sr.No.</b>	<b>District</b>	<b>Taluka</b>
160	Surendranagar	Muli
161	Surendranagar	Patdi
162	Surendranagar	Sayla
163	Surendranagar	Thangadh
164	Tapi	Dolvan
165	Tapi	Nizar
166	Tapi	Songadh
167	Tapi	Uchchhal
168	Tapi	Valod
169	Valsad	Kaprada
170	Valsad	Umbergaon